

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Despatched matter
 M.A. 163/2002 for
 appropriate orders -
 copy served on
 Lt. J. S. S. C. G.

28/3/02 Bench

Copies of order
 of 5.3.02 may be
 served to the court
 for both sides.

05.03.2002.

None appears for the
 Applicant to place the M.A.
 no. 163/02. Mr. S. Behera, Ad. Adv.
 is present. M.A. 163/02 is
 dismissed for default.

Yash
 Member (J)

R
 11.3.02

R. J.
 S.C.G.